

**The Special Economic Zones (Amendment) Bill, 2024(Amendment of Section 2, etc.) -Introduced**

**SHRI B. MANICKAM TAGORE (VIRUDHUNAGAR):** Sir, I rise to move for leave to introduce a Bill further to amend the Special Economic Zones Act, 2005.

माननीय अध्यक्ष : प्रश्न यह है :

कि विशेष आर्थिक ज़ोन अधिनियम, 2005 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए ।

प्रस्ताव स्वीकृत हुआ ।

**SHRI B. MANICKAM TAGORE:** Sir, I introduce the Bill.